

FORM B**PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GUNTUR MULTI PACKAGING INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Guntur Multi Packaging Industries Private Limited
2. Date of incorporation of corporate debtor	9 August 2017
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Vijayawada
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999AP2017PTC106455
5. Address of the registered office and principal office (if any) of corporate debtor	Regd. Off : Flat No : 1/2/33 & 34, Phase 4, Autonagar, Guntur - 522001 (AP) Pr. Off : D.No. 2-141, Chinna Avutapalli, Gannavaram Mandal, Krishna District, Andhra Pradesh - 521 101
6. Date of closure of Insolvency Resolution Process	18th July, 2022
7. Liquidation commencement date of corporate debtor	18th July 2022 (NCLT Amaravathi Bench passed order dated 18/07/2022 in CP (IB) No. 215/9/AMR/2019 and Copy of the order was made available to the Liquidator on 8th August 2022)
8. Name and registration number of the insolvency professional acting as liquidators	Siva Sai Hari Bhaskar Neti - IBBI/PA-001/IP-P-02204/2020-2021/ 13468 Authorisation for Assignment (AFA) No: AA1/13468/02/180423/104078 issued by IIPICAI is valid up to 18th April, 2023
9. Address and e-mail of the liquidator, as registered with the Board	D.No. 43-4-4, CV Delight, Subba Laxmi Nagar, Near Srikanya Theatre Visakhapatnam-530016 (AP). Email : nsshbhaskar@rediffmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Door No. 2-22/146, DL-40, Shriram Panorama Hills, Law College Road, Near Cricket Stadium, Yendada, Visakhapatnam -530045 (AP) Email : nsshbhaskar@rediffmail.com
11. Last date for submission of claims	7th September 2022 ie., 30 days from the date of receipt of liquidation order on 8th August, 2022

Notice is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of liquidation of the **Guntur Multi Packaging Industries Private Limited** on 18th July 2022.

The stakeholders of **Guntur Multi Packaging Industries Private Limited**, are hereby called upon to submit their claims with proof on or before 7th September 2022 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator

Sd/- **Siva Sai Hari Bhaskar Neti**

Date : 10th August 2022

Place : Visakhapatnam

IBBI/PA-001/IP-P-02204/2020-2021/13468